

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2330.
TO BE ANSWERED ON TUESDAY, THE 10TH DECEMBER, 2024.**

NEW INDUSTRIES IN RURAL AREAS

**2330. DR. KIRSAN NAMDEO:
SHRI ARUN KUMAR SAGAR:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to start and operate new industries in the rural and backward areas in the country particularly in Maharashtra and Shahjahanpur district of Uttar Pradesh, if so, the details thereof and if not, reasons therefor;
- (b) whether the Union Government is extending assistance for establishment of new industries in Maharashtra; and
- (c) if so, the details of assistance provided by the Union Government during the last three years and the current year and if not, the reasons therefor, company-wise?

ANSWER

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) to (c):** Industry is primarily the domain of the State Government. The Union Government, however, provides support for promotion of industrial activities across the country. Government of India, through Department for Promotion of Industry and Internal Trade (DPIIT) and other Central Ministries/ Departments, provides an enabling eco-system for the overall industrial development of the country through appropriate policy interventions. In addition to ongoing schemes of various Ministries and Departments, the Government has taken various steps for promotion and facilitation of setting up of new industries across State/UTs such as Make in India, Startup India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Industrial Corridor Programme, Production Linked Incentive (PLI) Scheme, promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank, Project Monitoring Group (PMG), liberalization of Foreign Direct Investment (FDI) policy, Indian Footwear and Leather Development Programme (IFLDP) Scheme etc. An institutional mechanism to fast-track investments has been put in place, in the form of Project Development Cells (PDCs) in all concerned Ministries/ Departments of Government of India.

- II. Government of India is developing various Industrial Corridor Projects as part of National Industrial Corridor Development Programme (NICDP) which is aimed at development of greenfield industrial areas/region/nodes in India which can compete with the best manufacturing and investment destinations in the world.
- III. Under NICDP in state of Maharashtra, Shendra-Bidkin Industrial Area (SBIA) and Dighi Port Industrial Area (DPIA) are being undertaken for development. Brief of the project is as below:
 - i) Shendra Bidkin Industrial Area (SBIA): Phase 1 admeasuring 4,584 acres as part of Delhi Mumbai Industrial Corridor (DMIC) has been developed in backward district of Aurangabad. SPV by the name Maharashtra Industrial Township Limited (MITL) has been incorporated. Major trunk infrastructure works have been completed. Developed land admeasuring 2,620 acres allotted to 294 investors/companies including allotment of 100 acres to anchor investor i.e., HYOSUNG a South Korean company. Hon'ble PM has dedicated Shendra Industrial area to the nation on 7th September 2019 and Bidkin Industrial area on 29th September 2024.
 - ii) Dighi Port Industrial Area: Govt of India has approved 6,056 acres of land in Raigad district of Maharashtra to be developed under NICDIT framework for total project cost of Rs. 5,468 crores in Aug, 2024. The project is likely to generate employment potential (Direct & Indirect) of 1 lakh (approx.) and bring in investment potential of approx. 12,000 crores.
- IV. Under NICDP, Amritsar Kolkata Industrial Corridor (AKIC) has been conceptualised on backbone of EDFC (Eastern dedicated freight corridor), 2 projects namely IMC Agra and IMC Prayagraj proposed by State Govt. has been considered and approved by Govt. of India in Aug 2024. As part of AKIC, Shahjahanpur falls under the influence zone and currently no industrial smart city is presently proposed by State Govt.
- V. No funds have been released by NICDIT to MITL (SPV at Shendra Bidkin Industrial area) in past three years. However, the total funds released by NICDIT (till 3rd Dec, 2024) to MITL as equity is Rs. 3000 Crore for development of trunk infrastructure of SBIA project.
- VI. The Government has also approved the Central Sector Scheme "Indian Footwear and Leather Development Programme (IFLDP)" with an allocation of Rs. 1700.00 crore till 31.03.2026.

Under IFLDP, assistance has been provided to Maharashtra state as detailed below: -

- i. Integrated Development of Leather Sector (IDLS) sub-scheme: Rs. 5.75 lakhs have been provided for technology upgradation of 01 unit in the state of Maharashtra during 2021-22 to 2024-25.
- ii. Mega Leather Footwear and Accessories Cluster Development (MLFACD): DPIIT has approved to develop Mega Leather Footwear and Accessories

Cluster Development at Ratwad Village, Maharashtra with a total project cost of Rs.256.42 crores involving Government of India assistances of Rs.125.00 crores.

- VII. In addition, Government of India has approved the following Central Sector Schemes for Industrial Development of Himachal Pradesh, Uttarakhand, Union Territory (UT) of Jammu & Kashmir (J&K) and Union Territory (UT) of Ladakh:
- i. Industrial Development Scheme (IDS), 2017 for UT of J&K and UT of Ladakh from 15.06.2017 to 31.03.2021. So far, Rs. 93.09 Cr has been spent as incentives under this scheme.
 - ii. Industrial Development Scheme (IDS), 2017 for Himachal Pradesh (HP) and Uttarakhand (UK) from 01.04.2017 to 31.03.2022. So far, Rs. 642.63 Cr has been released as incentives under this scheme.
 - iii. New Central Sector Scheme (NCSS) for Industrial Development of J&K from 01.04.2021 to 31.03.2037. So far, Rs. 299.10 Cr has been disbursed as incentives under this scheme.
